## Annexure – 7 Name of the corporate debtor: Bulland Realtors Private Limited; Date of commencement of CIRP on 31.07.2022; List of creditors as on: 21.06.2025

## List of operational creditors (Government dues) (Amount $\operatorname{in}^{\mathfrak{F}}$ )

N	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent	any		claim not	Remarks, if
	Department	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	claim	Whether related party?	% of voting shar e in CoC, if applicable	claim	mutual dues, th at may be set- off	tion	admitted	
1	Income Tax Central Circle-6, New Delhi		NA	2,62,14,393.00	#######################################	UNSECURED	NO	NIL	NIL	NIL	NIL	NIL	NIL